PROGRAMME

09.11.2022		
0900 hrs – 0930 hrs	Tea	
INAUGURATION		
1000 hrs	Arrival of the Hon'ble Speaker, Lok Sabha	
1005 hrs	Welcome Speech by Shri Y.K. Sinha, Chief Information Commissioner	
1015 hrs	Speech by Dr. Jitendra Singh, Hon'ble MoS, Prime Minister's Office & Ministry of Personnel, Public Grievances and Pensions	
1025 hrs	Inaugural Address by Hon'ble Speaker, Lok Sabha	
1110 hrs	Vote of Thanks by Shri Neeraj Kumar Gupta, Information Commissioner	
1115 – 1200 hrs	High Tea	
1200 – 1330 hrs	Session I : RTI as an instrument of good governance	
1330 – 1430 hrs	Lunch	
1430 – 1600 hrs	Session II : Right to Information vs. Right to Privacy	
1600 – 1610 hrs	Tea	
1615 – 1745 hrs	Session III : RTI – Its impact on grievance redressal	
1745 – 1750 hrs	Vote of Thanks by Dr. Amita Pandove, Information Commissioner	

Note: All invitees are requested to participate in the Annual Convention as per the programme above.

Anniame-I

Proposed Programme : 12th October, 2022

Session-1: Inaugural Session

Session-2: RTI as an instrument of good governance

Moderator - Shri Satyananda Mishra, Former CIC Panelists - Shri M.L.Sharma, Former IC - Smt. S. Radha Chauhan, Secretary, DoPT

Session-3: Right to Information Vs. Right to Privacy

Moderator	- Justice (Retd.) Satish Chandra
Panelists	- Dr.Niten Chandra, Secretary, M/o Law and Justice
	- Ms. Anjali Bhardwaj, Satark Nagrik Sangathan (NGO)

Session-4: RTI – Its impact on grievance redressal

Moderator	- Shri Bimal Julka, Former CIC
Panelists	- Shri V. Srinivas, Secretary,
	D/o Administrative Reforms & Public Grievances
	 Shri Atul Sobti, DG-SCOPE

Date of Programme, topics and number of sessions along with names of moderators and panelists are tentative and subject to approval.